

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.535/07

Friday this the 24th day of August 2007

C O R A M :

**HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN
HON'BLE MR.GEORGE PARACKEN, JUDICIAL MEMBER**

P.V.Priyadarshini,
W/o. Sunil Kumar,
Lower Division Clerk,
O/o.the Assistant Engineer (Elect),
CCW, All India Radio, Thiruvananthapuram.

...Applicant

(By Advocate Mr.Rajesh R Pillai)

Versus

1. The Director General,
All India Radio, New Delhi.
2. Deputy Director General (South Zone),
All India Radio, Chennai.
3. Executive Engineer (Elect),
CCW, All India Radio, Chennai.
4. Assistant Engineer (Elect),
CCW, All India Radio, Thiruvananthapuram.

...Respondents

(By Advocate Mr.George Joseph,ACGSC)

This application having been heard on 24th August 2007 the Tribunal
on the same day delivered the following :-

OR D E R

HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN

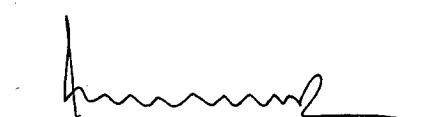
The applicant is a Lower Division Clerk in All India Radio, originally
recruited at Doordarshan Kendra, Kohima, Nagaland and transferred to
Kerala in 1996. It is submitted that her seniority is still being maintained at
Chennai Office and she had been representing to the 1st respondent since
2001. As there was no response she preferred another representation
through proper channel to the 3rd respondent which is at Annexure A-3.

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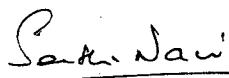
Counsel for the applicant submitted that he would be satisfied if a direction is given to the 3rd respondent to consider and dispose of the representation of the applicant at Annexure A-3 within a fixed time frame.

2. Accordingly, we direct the 3rd respondent to consider and dispose of the representation of the applicant at Annexure A-3 dated 21.12.2006 and communicate a decision to the applicant within a period of one month from the date of receipt of a copy of this order. No order as to costs.

(Dated the 24th day of August 2007)


GEORGE PARACKEN
JUDICIAL MEMBER

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SATHI NAIR
VICE CHAIRMAN